

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

26. C.P.(IB)-705(MB)/2021

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022**

NAME OF THE PARTIES: IDBI Bank Limited

V/s.

Shri Joy Broto Roy

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be taken up. List this matter on
19.12.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
/RKS/

Sd/-
H. V. SUBBA RAO
Member (Judicial)